

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 423**  
**TO BE ANSWERED ON 18.07.2017**

**Culling of Wild Boars**

423. SHRI B. SENGUTTUVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether wild boars are included in the list of endangered animals under the provisions of the Wild Life Protection Act;
- (b) whether the Ministry is aware of any State or UT having issued a directive for culling of wild boars since they destroy the crop of the farmers and if so, the details thereof;
- (c) whether the unqualified directive for culling of wild boar would lead to indiscriminate hunting of wild boar for meat etc. making the species extinct;
- (d) whether the culling of the wild boar is bound to affect the biodiversity of the region and if so, the details thereof, and
- (e) whether the Ministry would take up the matter with States concerned over the aforesaid issue and if so, the steps being taken in this regard?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

- (a) Wild boars are listed in Schedule-III of the Wild Life (Protection) Act, 1972.
- (b) The Government is not aware of any State or UT having issued any directive for culling of wild boars.
- (c) Does not arise.
- (d) The culling of any wild animal including wild boar, may affect biological equilibrium.
- (e) There is no such proposal.

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